

करने से एक बिलियन कोड़ों को मार सकती है; और

(ख) यदि हां, तो क्या सरकार का विचार भारत में बेटी को कीड़ों द्वारा पहुंचाई जाने वाली हानि से बचाने के लिये इसका आयात करने का है ?

साथ, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उप-मंत्री (श्री श्याम शर मिश्र (क) और (ख) . एक समाचार पत्र की रिपोर्ट सरकार के सामने आई है। मालूम हुआ है कि ऐसी सामग्री की चेकोस्लोवाकिया की प्रयोगशाला में अभी जांच की जा रही है और व्यावसायिक रूप में आई मालूम नहीं होती। प्रकाशित माहिल्य तथा परीक्षण के लिए एक छोटा सा नमूना मंगवाया गया है।

Profession of Accountancy

2580. **Shri Vishwa Nath Pandey:** Will the Minister of Law be pleased to state:

(a) whether it is a fact that Government propose to set up a Joint Committee of the Councils of the Institute of Chartered Accountants of India and the Institute of Cost and Works Accountants of India to consider the scope and structure of the profession of accountancy in India;

(b) if so, when; and

(c) the names of the personnel of the Committee?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) and (b). In August this year, Government had made a suggestion to the Presidents of the Institute of Chartered Accounts of India and the Institute of Cost & Works Accountants of India that the two Institutes may if they so desire, set up a Joint Committee of the two Institutes to examine the scope and structure of the accountancy profession in India, its standard of education and training, the basis, nature and designation of the qualifications

which it should provide, the necessity or otherwise of continuing the two Institutes in their present form and other related matters. This suggestion was accepted by them and a Joint Committee of the two Institutes comprising of 12 members from each Institute was set up. This Committee had met for the first time at New Delhi on the 30th October, 1966 when it is reported to have agreed in principle that the profession of accountancy is one and an indivisible whole and decided to work out the details and formulate its recommendations on that basis.

(c) The names of the members of the Joint Committee are as follows:—

Representatives of the Institute of Chartered Accountants of India:

1. Shri G. P. Kapadia
2. Shri G. Basu
3. Shri S. Vaish
4. Shri C. C. Chokshi
5. Shri C. P. Mukherjee
6. Shri S. N. Desai
7. Shri P. Brahmayya
8. Shri M. P. Chitale
9. Dr. R. C. Cooper
10. Shri Rameshwar Thakur
11. Shri V. B. Haribhakti
12. Shri M. K. Mathulla

Representatives of the Institute of Cost and Works Accountants of India:—

1. Shri J. N. Bose
2. Shri D. D. Kalra
3. Shri V. K. Srinivasan
4. Shri R. S. Sadasiva Iyer
5. Shri G. K. Abhyankar
6. Shri S. V. Ayyar
7. Shri S. Lakshminarayana
8. Shri R. Nanabhoy
9. Shri V. C. Rangadurai
10. Shri B. K. Shome
11. Shri L. Swaminathan.
12. Shri N. K. Bose.